

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:1219  
ANSWERED ON:08.08.2011  
EFFECT OF MINING ON ENVIRONMENT  
Singh Shri Radhey Mohan

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) the effect of mining on socio-economic and environmental conditions of the country;
- (b) the total area of forest land being used for the purpose of mining in the country, State-wise;
- (c) whether the Government has formulated any scheme for the people effected in the area of mining;
- (d) if so, the details thereof alongwith the total amount of compensation provided to the effected people;
- (e) whether the Government has made any scientific study of its effect on climate change and global warming; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) The Environment Impact Assessment Notification, 2006 issued under the Environment (Protection) Act, 1986, mandates prior environmental clearance for various developmental activities including mining projects having lease area of 5 ha and above. During appraisal, the issues on environmental impacts and socio-economic aspects are examined for incorporating the necessary mitigative measures and environmental safeguards to minimize the impact of mining.
- (b) A total of 107,197.75ha of forestland have so far been diverted for mining activities in the country. A State-wise breakup is enclosed.
- (c)&(d) The Rehabilitation and Resettlement (R&R) of Project Affected Persons (PAPs) including compensation is provided as per the National Policy on Rehabilitation and Resettlement (NPRR) and State Government Rehabilitation Policy by the concerned State Government.
- (e) No specific scientific studies have been conducted to assess the impact of mining on climate change and global warming by the Ministry of Environment and Forests.
- (g) Does not arise, in view of the reply to part (e) above.